

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

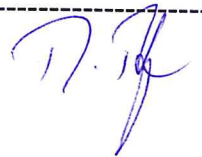
APPLICATION NUMBER :  
PETITION NUMBER : TCP/164/2016  
NAME OF THE PETITIONER(S) : Joseph Selvakumar  
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. RAJESH

Counsel for R1 & R2



2. B. Pragasanth  
for  
K. MOORTHY.

Counsel for  
Petitioners



③ A. SATHIYAMOORTHY  
for Ganesha & Ganshy.

Counsel for  
R3



ORDER

Counsel representing both the parties are present. At request of counsel for petitioner, time enlarged for submitting arguments. Put up on 25.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)